

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 14/241-244/NCLT/AHM/2019

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2019**

Name of the Company: Jayantila Govindji Patel & Anr
V/s.
Surat Health Services Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Resp.	K A D Dalal
2.	NATASHA DHRUMAN SHAN	ADV.	PETITIONER	Natasha

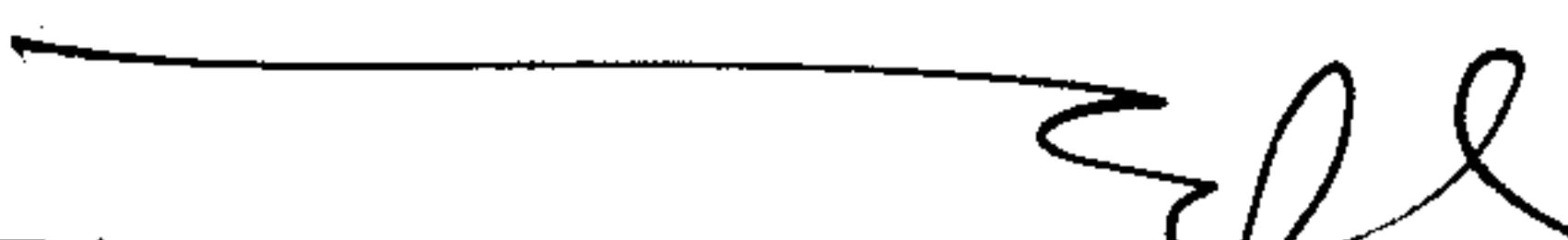
ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

Learned Counsel for the Petitioner has filed his rejoinder, a copy thereof has been provided to the PCS of the Respondent yesterday only and in view of this an opportunity to the Respondent is granted to deal with the same.

List the matter on 27.09.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 23rd day of August, 2019.